	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	1950831164	6	1950831164	60.00	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	9221810.17	2	1704000.00	0.05	0	0	1041200	<u>Annexure 4</u>
5	Operational creditors (Workmen)	44	5433436.0000	44	1375568	0.04	0	0	2701375	<u>Annexure 5</u>
6	Operational creditors (Employees)	8	10414605.00	8	3111403	0.10	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	6	1327227356.00	6	1077662824	33.14	0	0	248690004	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	41	370830230.73	41	216780021.00	6.67	0	0	97760022	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	154050209.73	<u>Annexure 9</u>
Total		109	3673958601.9	107	3251464980	100.00	0	9269480	504242810.73	